

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5561-JK (LD) of 2024

DATED:- 30 - 04 - 2024

Sanction is hereby accorded to the appointment of Officers of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before the Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021..

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 30.04.2024

No:- LAW-OIC/4/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.5561 -JK(LD) of 2024 dated.30.04.2024

S. No.	Title of the case	OIC	
1	WPC NO. 737/2024 titled Mohd Anwar Choudhary Vs Union of India and Ors	Mr Manoj Kumar JKAS Under Secretary to the Government Social Welfare Department	
2	WPC No. 825/2024 titled Members of Saini Community through Suksham Singh Vs UT of J&K and Ors		
3	TA No. 61/6582/2021 WPC No. 3008/2019 titled Mohd Shahbaz VSD UT of J&K and ORS	Ms Shivani Gotra JKAS Assistant Director Adm Directorate of Social Welfare department Jammu	
4	WPC No. 1644/2023 titled Mamta Gupta Vs U.T of J&K and Ors.	Ms. Harvinder Kour (JKAS), Mission Director, Mission Vatsalya, J&K.	
5	WPC No. 521/2024 titled Anita Devi V/s U.T of J&K and Ors.		
6	WPC No. 353/2024 titled Jipsy Badyal V/s U.T of J&K and Ors.		
7	WPC No. 3217/2023 titled Mudassir Ahmad Nazar V/s U.T of J&K and Ors.		
8	CCPS No. 541/2023 titled K.S Enterprises V/s of U.T of J&K and Ors.		
9	WPC No. 1265/2022 titled Gazanfar Ali V/s U.T of J&K and Ors.		
10	WPC No. 1763/2023 titled Anita Devi V/s U.T of MK and Ors.		
11	SWP No.. 2024/2017 titled Qamer Shabnam V/s State and Ors.		
12	WPC No. 2671/2023 titled Naseer Ahmad Lone and Ors. V/s UoI and Ors.		
13	WP © No. 905/2023 titled Naveed Shazada Wani V/s U.T of J&K and Ors.		
14	WPC No.756/2024 Sulaman Asaf Manhas V/s U.T of J&K and Ors		Mr. Manoj Kumar (JKAS), , Under Secretary to the Government, .Social Welfare Department

AM

Neeraj